

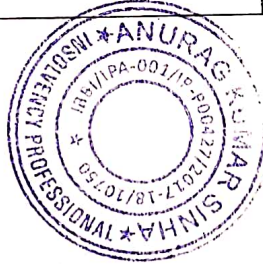
**INVITATION FOR EXPRESSION OF INTEREST FOR
SUDRADH CONSTRUCITONS PRIVATE LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	Sudradh Constructions Pvt Ltd PAN- AABCS4595E CIN: U99999MH1992PTC066316
2.	Address of the registered office Other address	204, Chandra Mahal, Room No. 23, 2nd Floor, Thakurdwar, Mumbai Maharashtra 400002 231-233, Big Splash, Sector 17, Vashi, Navi Mumbai - 400703
3.	URL of website	https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/
4.	Details of place where majority of fixed assets are located	Majority of assets situated at Rajkamal Bay Side Co-operative Housing Society Limited, situated at Plot No. 28, Sector 15, CBD, Belapur, Navi Mumbai
5.	Installed capacity of main products/ services	Company is not operational since long (Project already completed)
6.	Quantity and value of main products/ services sold in last financial year	Total Income of Rs.6.35 Lakhs as mentioned in the Audited Profit & Loss Statement of Financial Year 2023-2024.
7.	Number of employees/ workmen	Nil (Company is not operational as of now)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/ OR email at – sudradhconstructionprivatelimi@gmail.com



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/ OR email at – sudradhconstructionprivatelimi@gmail.com
10.	Last date for receipt of expression of interest	26.02.2025
11.	Date of issue of provisional list of prospective resolution applicants	08.03.2025
12.	Last date for submission of objections to provisional list	13.03.2025
13.	Date of issue of final list of prospective resolution applicants	23.03.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective	28.03.2025
15.	Last date for submission of resolution	27.04.2025
16.	Process email id to submit EOI	sudradhconstructionprivatelimi@gmail.com



Anurag Kumar Sinha
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Resolution Professional of
Sudradh Construction Private Limited
Reg. No.: IBBI/PA-001/IP-P00427/2017-18/10750
Email: sudradhconstructionprivatelimi@gmail.com

Date: 05-02-2025

Place: Mumbai